

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1575
ANSWERED ON:02.12.2014
CENTRES FOR UPLIFTMENT OF DISABLED
Muddahanumegowda Shri S.P.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of centres functioning for the upliftment of the persons with disabilities in the country, State-wise;
- (b) the details of grants-in-aid provided to such centres by the Government during each of the last three years, State-wise;
- (c) whether there is any proposal to redraft the policy of pension for disabled persons under the Indira Gandhi National Disability Pension Scheme;
- (d) if so, the details thereof;
- (e) whether it is also proposed to change the eligibility conditions for disability pension; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) & (b): A statement giving total number of centres functioning for the upliftment of persons with disabilities in the country and details of grant-in-aid provided to such centres during each of the last three years state wise is Annexed.

(c) to (f): Based on the recommendation of the Task Force constituted for a Comprehensive National Social Assistance Programme (NSAP), it is proposed to enhance the quantum of pension under Indira Gandhi National Disability Pension Scheme (IGNDPS), to reduce the age of eligibility from existing 18 years to 0 year and also to reduce the disability percentage from existing 80% to 40%.